NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017

MA No. 275/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction Company Ltd.

Bharti Defence and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

Malhar Zatakia

Janvi Dattarai Jib AZB & lorporate Deblor

Partney through IRP

ORDER

MA 275 in CP 292/ I&BP/NCLT/MB/MAH/2016

The Application dismissed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)